

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE SPECIAL BENCH
COURT NO. 1

ITEM No.129
CP(CAA)/8(MP)2022
in
CA(CAA)/2(MP)2022

Proceedings under Section 230-232

IN THE MATTER OF:

3B Blackbio Biotech India Ltd
& Kilpest India Ltd

.....Applicants

Order delivered on 23/06/2023

Coram:

Shammi Khan, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants : Ld. Adv. Ms. Dharmishta N. Raval
For the Regional Director : Mr. Liladhar Sharma (Assistant Director)

ORDER

This application is filed under Sections 230-232 of the Companies Act, 2013 for approval of the scheme of amalgamation of the Companies Act, 2013.

We have heard learned counsel for the petitioner.

The order is reserved.

Sd/-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Neeraj/Narendra

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)